

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT - II**

**Item No. 302**  
**(IB)-626(ND)2020**

**IN THE MATTER OF:**

**M/s. All That Jazz Event & Entertainment Private Limited. ...Applicant**

**Versus**

**BW Business World Media Private Limited. .... Respondent/CD**

**SECTION**

**U/s 9 of IBC Code,2016**

**Order Delivered on 18.03.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA  
HON'BLE MEMBER (T)**


**PRESENT:**

**For the Applicant/OC :**

**For the Respondent/CD :**

**ORDER**

In view of the Circular dated 15<sup>th</sup> March, 2020, the matter stands adjourned to 24<sup>th</sup> April, 2020.

  
**(T.S. SINGH)**  
**COURT OFFICER**  
**COURT - II**